

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2022

ORDER NO. 30 of 2022

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **28.02.2022** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------|---|---|
| On 28.02.2022 Afternoon | Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical) | C/454/2009 and other connected appeals, Darbar Exports vs. CC, New Delhi. |

Note:

1. The Bench will sit after the hearing of the cases in order no. 33 of 2022.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Delhi and Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2022

ORDER NO. 31 of 2022

Hon'ble President is pleased to partially modify the roster order no. 171 of 2022 for **CESTAT, New Delhi** on **02.03.2022** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|---|--|
| On 02.03.2022 At 2:30 P.M. | Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C.J. Mathew, Hon'ble Member (Technical) | E/50081, 50121-50132, 50834-50837, 50931- 50935, 50985- 50986/2020 and E/50661/2021 -EX(DB), M/s Ellora Tobacco Company Ltd and Ors. vs. GST, Indore. |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2022

ORDER NO. 32 of 2022

Hon'ble President may be pleased to partially modify the roster order no. 173 of 2021 for **CESTAT, Chandigarh** on **04.03.2022** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------------|--|---|
| On 04.03.2022 at 2:30 P.M. | Hon'ble Mr. Justice Dilip Gupta, President | Difference of Opinion in Appeal No. C/60758- 60759/2019. Rajvinder Singh Bath & Gursam International vs. C.C., Ludhiana. |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2022

ORDER NO. 34 of 2022

Hon'ble President may be pleased to partially modify the roster order no. 171 of 2021 for **CESTAT, Bangalore** from **21.03.2022** to **01.04.2022** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|---|---|
| From 21.03.2022 to 01.04.2022 | Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar